**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 341/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company Under Section		Aryan Mining & Trading Corporation Ltd -Vs- Ganesh Sponge Pvt Ltd 9 IBC		
1>	Any Sin Ritoban Vrmila	gh Parkar Chakrabaty	operational Creditor	Anjoyh
2)	Pajaroshi		IRP	Photos.
3>	Ratnesh R Animoy	Boser, Adv.	For the Corporate lebter  RDER	3/9/17

Ld. IRP as well as Ld. Counsel for the petitioners and the respondents are present.

List the matter on 09/10/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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